

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2355
ANSWERED ON:21.07.2009
NATIONAL COMMISSION FOR UNORGANISED SECTOR
Reddy Shri Magunta Srinivasulu

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether a National Commission for Enterprises in unorganised sector has been set up;
- (b) if so, the details of composition and terms of reference of the Commission;
- (c) whether the Commission had submitted any report; and
- (d) if so, the details thereof alongwith the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA PATEL)

(a) to (d) The Government set up the National Commission for Enterprises in the Unorganised Sector (NCEUS) in September, 2004 to examine the problems confronting the enterprises in the unorganised/informal sector and make appropriate recommendations to provide technical, marketing and credit support to these enterprises. The term of the Commission ended on April 30, 2009. The Terms of Reference of the Commission and the details of the composition of the Commission are given in Annexure I and Annexure II respectively. The Commission has submitted eleven reports to the Government relating to various issues connected with the unorganised sector from time to time. These are available at the website of the NCEUS at <http://nceus.gov.in/>. An Inter-Ministerial Group under the Chairmanship of Secretary, Planning Commission has been constituted to examine the recommendations contained in the reports with a view to identify the actionable points, determine the modalities for implementing the action points and fixing the timelines for implementation and to coordinate the action by various Ministries and monitor implementation in a time-bound manner.